

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 187 OF 2014**

**Dated : 10<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**C.E.R.C. & Ors. .... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the parties, post the matter on **16.10.2014.**

**COURT MASTER**